

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 774/Admin. (Services)/2018 Dated: Allahabad: December 17, 2018

Subject: Regarding Proposal for Refresher Training Programme for Additional District & Sessions Judges (Round-1) under 14th Finance Commission Scheme at JTRI, UP, Lucknow.

Madam,

With reference to your Letter No. RT-18/JTRI-2967 Dated 14 December, 2018 on the above subject, I have been directed to say that the Hon'ble Court has been pleased to approve the schedule of Refresher Training Programme for Additional District & Sessions Judges (Round-1) from 07.01.2019 to 11.01.2019 under 14th Finance Commission Scheme at Judicial Training & Research Institute, U.P., Lucknow.

I am further to say that the Court has also been pleased to nominate the officers mentioned in enclosed List 'A' (excluding the name of Sri Anupam Goyal, A.D.J.(FTC), Lalitpur at Sl. No. 37 in List 'A') for aforesaid Refresher Training Programme (Round-1) from 07.01.2019 to 11.01.2019 at Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Enclosure: As above

Yours faithfully,

Sd/

Joint Registrar (Judicial) (Services)

No. 774(i)/Admin. (Services)/2018 Dated: December 17, 2018

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow.
3. Sri Mukesh Mishra, Legal Advisor, U.P. Jal Nigam, Lucknow, Sri Anoop Kumar Goel, Additional Director, Judicial Training & Research Institute, U.P., Lucknow, Sri Pradeep Kumar Gupta, Judicial Member, Commercial Tax Tribunal, Meerut, Sri Vivek Kumar Dubey, Judicial Member, Commercial Tax Tribunal, Kanpur, Sri Jai Prakash Singh-II, Special Secretary & Additional L.R., Government of U.P., Lucknow, Sri Shiv Kumar-I, Legal Advisor, U.P.S.R.T.C., Lucknow, Sri Sanjeev Fauzdar, Presiding Officer, Avas Avam Vikas Parishad, Agra, Sri Santosh Rai, Additional Director(Research), Judicial Training & Research Institute, U.P., Lucknow with the request to kindly attend the said training.
4. The Private Secretary to Hon'ble Mr. Justice Vikram Nath with the request to kindly place the aforesaid information before His Lordship.
5. OSD(Judicial)(Computer), High Court, Allahabad.

Sd/

(Kuldeep Narayan)
Assistant Registrar (Services)

Judicial Training & Research Institute, U.P. Lucknow



Refresher Training Programme For Addl. District & Sessions Judges

Duration: 07.01.2019 to 11.01.2019

Sl. No	Batch	I.D.		Name of Officers Sri/Smt./Ms	Designation	Place of Posting
1.	1986	5400	30.06.2020	MANVENDRA SINGH	1st Addl. District & Sessions Judge	Meerut
2.	1986	5401	31.10.2024	VINOD KUMAR-III	1st Addl. District & Sessions Judge	Lakhimpur Kheri
3.	1986	5406	31.07.2022	SHIV SHANKER PRASAD	1st Addl. District & Sessions Judge	Kushi Nagar at Padrauna
4.	1986	5407	31.10.2022	MUKESH MISHRA	Legal Adviser, U.P. Jal Nigam	Lucknow
5.	1986	5408	30.04.2020	RAMESH CHANDRA-V	1st Addl. District & Sessions Judge	Baghpat
6.	1986	5409	30.06.2020	SANT RAM	1st Addl. District & Sessions Judge	Mainpuri
7.	1986	5412	30.11.2019	BADAM SINGH	1st Addl. District & Sessions Judge	Ghazipur
8.	1986	5414	31.07.2021	VIJENDRA SINGH	1st Addl. District & Sessions Judge	Ramabai Nagar
9.	1986	5416	31.07.2021	SATISH KUMAR-II	Principal Judge, Family Court	Ghazipur
10.	1986	5419	31.01.2021	PREM NATH	1st Addl. District & Sessions Judge	Bulandshahar
11.	1986	5422	31.05.2022	GAJENDRA KUMAR	1st Addl. District & Sessions Judge	Deoria
12.	1987	5426	31.01.2023	SURENDRA SINGH-I	1st Addl. District & Sessions Judge	Allahabad
13.	1987	5427	31.05.2020	DR. ASHOK KUMAR SINGH-IV	1st Addl. District & Sessions Judge	Gautambuddha Nagar
14.	1987	5431	31.05.2020	MADAN LAL NIGAM	1st Addl. District & Sessions Judge	Basti
15.	1987	5432	31.01.2022	SURENDRA PRASAD (MISHRA)	1st Addl. District & Sessions Judge	Etah
16.	1987	5434	31.08.2020	ANOOP KUMAR GOEL	Addl. Director, Judl. Training & Research Inst.	Lucknow
17.	1987	5437	31.03.2020	PRADEEP KUMAR GUPTA	Judicial Member, Commercial Tax Tribunal	Meerut
18.	1987	5439	29.02.2024	NALIN KUMAR SRIVASTAVA	1st Addl. District & Sessions Judge	Gautambuddha Nagar
19.	1987	5441	30.06.2021	VIVEK KUMAR DUBEY	Judicial Member, Commercial Tax Tribunal	Kanpur
20.	1987	5442	30.06.2022	YASHWANT KUMAR MISHRA	Principal Judge, Family Court	Sonbhadra
21.	1987	5443	31.05.2022	RAM PAL SINGH-II	1st Addl. District & Sessions Judge	Sultanpur
22.	1987	5444	31.01.2025	PRAMOD KUMAR SRIVASTAVA-II	1st Addl. District & Sessions Judge	Meerut
23.	1987	5448	31.12.2021	GYAN PRAKASH TEWARI-I	Principal Judge, Family Court	Jaunpur
24.	1987	5449	31.12.2020	JAI PRAKASH SINGH-II	Spl. Sec. & Addl. LR, Govt of U.P.	Lucknow
25.	1987	5450	30.06.2020	JAI SHANKAR MISHRA	1st Addl. District & Sessions Judge	Shahjahanpur
26.	1987	5452	31.07.2021	MRIDULESH KUMAR SINGH	1st Addl. District & Sessions Judge	Bahraich
27.	1987	5453	31.05.2020	SHIV MANI SHUKLA	1st Addl. District & Sessions Judge	Hardoi
28.	1987	5454	31.05.2022	SHIV KUMAR-I	Legal Adviser, U.P. S.R.T.C.	Lucknow
29.	1987	5455	31.05.2020	GULAB SINGH-I	1st Addl. District & Sessions Judge	Unnao
30.	2007DHJS	6514	31.12.2024	ASHWINI KUMAR TRIPATHI	1st Addl. District & Sessions Judge	Jhansi
31.	2007DHJS	6515	31.05.2029	JITENDRA KUMAR SINHA	1st Addl. District & Sessions Judge	Bareilly
32.	2007DHJS	6516	30.09.2028	VIVEK SANGAL	1st Addl. District & Sessions Judge	Agra
33.	2007DHJS	6517	31.07.2028	ABDUL SHAHID	Principal Judge, Family Court	Meerut
34.	2007DHJS	6518	30.09.2024	GAURAV KUMAR SRIVASTAVA	1st Addl. District & Sessions Judge	Muzaffar Nagar
35.	2007DHJS	6519	30.06.2028	RAJAT SINGH JAIN	1st Addl. District & Sessions Judge	Kanpur Nagar
36.	2007DHJS	6520	30.09.2032	SANJEEV FAUZDAR	Presiding Officer, Avas Avam Vikas Parishad	Agra
37.	2007DHJS	6521	31.08.2024	ANUPAM GOYAL	Attached to District HQ from 31/05/18	Lalitpur
38.	2007DHJS	6523	30.06.2032	SANTOSH RAI	Addl. Director (Research), Judl. Training & Research Inst.	Lucknow
39.	1999	5930	30.06.2033	KHALIQUZZAMA	Vth Addl. District & Sessions Judge	Banda
40.	1999	5956	30.04.2025	RAMA KANT PRASAD	1st Addl. District & Sessions Judge	Mahoba
41.	2003	6332	31.10.2039	SMT. KANCHAN	A.D.J. (FTC)	Mathura
42.	2003	6192	31.03.2041	ABHINITAM UPADHYAY	A.D.J. (FTC)	Aligarh